

DIVISION BENCH
COURT - II

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/2084(KB)2019
IA(I.B.C)/731(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

IN THE MATTER OF	AVAANI OXFORD OWNERS ASSOCIATE VS OXFORD FACILITIES MANAGEMENT
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Sneh Maheswari

] For the Liquidator

ORDER

1. Ld. Authorised Representative appearing on behalf of the liquidator present.
2. **IA(I.B.C)/731(KB)2024:**
 - a. This IA has been filed by the Liquidator to place on record the 6th Progress Report, which is placed at page no. 23 onwards of the application. This IA is supported by an affidavit which is placed at page no. 8 onwards of the application. The 6th Progress Report is taken on record, and this IA is accordingly **allowed** and **disposed of**.
3. List the main CP for further Progress Report on **26.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.